

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

DFR NO. 247 of 2017

Dated: 21st February, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

PRAYAS (Energy Group)	Appellant(s)
Vs.		
Adani Power Ltd. & Ors.	Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Poonam Verma
Ms. Abika Zaidi for R.1 (Adani Power)

ORDER

At the request of learned counsel for the appellant/applicant, the matter is adjourned to **29.03.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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